

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:157  
ANSWERED ON:22.11.2011  
GRANTS TO CSIDC  
Sharma Shri Jagdish

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Union Government has granted financial assistance to Chhattisgarh State Industrial Development Corporation Limited (CSIDC) for the various scheme being run under the Food Processing Industries;
- (b) if so, the total grant provided during each of the last three years and the current year; and
- (c) if not, the time by which the amount is likely to be released?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (c): Yes, Madam. Under the Scheme of Strengthening of Institutions, all State Nodal Agencies are granted Recurring/Non-Recurring Grants-in-aid annually. The details of SNA grants to Chhattisgarh State Industrial Development Corporation Ltd.(CSIDC), State Nodal Agency for Chhattisgarh, during the last three years is as under:-

2008-09 - Recurring Grants-in-aid of Rs.2.50 lakhs

2010-11 - Recurring Grants-in-aid of Rs. 5.0 lakhs

This Ministry has not received any proposal so far from Chhattisgarh State Industrial Development Corporation Ltd.(CSIDC) for release of Recurring/Non-Recurring Grants-in- aid for the year 2011-12.

Under the Scheme of Infrastructure Development, under Food Park Component, this Ministry had released an amount of Rs.2.00 crores out of sanctioned amount of Rs.4.00 crores on 31.02.2002 for setting up Food Park at Rajnandgaon, Chhattisgarh to CSIDC and its Co-promoter.